

No.DJ-E(B-4)Vol-VIII-34/1987- Regd Letter.
Office of the District and Sessions Judge, Chamba, Division,
Chamba.H.P.

Dated Chamba, the February,2018.

To

1.Shri Harish son of Shri Ram Diyal,
Village Mandoon,PO.Bonderi,Tehsil
Churah Distt.Chamba,HP,PIN-176316.

2.Shri Manpreet Singh son of Shri Kawal Singh,
V.P.O.Kotla Kalan,Tehsil and Distt.Una,HP,
PIN-174303.

3.Shri Suresh Kumar son of Shri Nanak Chand C/O Madhu
Sudan Bist,VPO.Dari Tehsil Dharamshala,Distt.Kangra,
PIN-176057.

Subject:- Offer of appointment as Process Servers.

Memo:-

In compliance to the letter No. HHC/Admn.3(55)17-PS-3313 dated 2/3-2-2018 received from the Registry of Hon'ble High Court of Himachal Pradesh, Shimla forwarding therewith the names of the candidates from the select list who have been allotted for being appointed as **Process Servers on regular basis** in this Civil and Sessions Divisions,as per Himachal Pradesh Subordinate Court's Staff (Recruitment,Promotion and Conditions of Service)Rules,2012 as per detail given below:-

Sr. No as per Merit List	Roll No.	Name of the candidate	Father name and address	Category	Name of post	Scale of post
MODE OF APPOINTMENT:- REGULAR BASIS.						
11	250516	Harish Kumar	Sh. Ram Diyal Village Mandoon,PO Bonderi,Tehsil Churah,District Chamba,HP176316	General	Process Servers (Class-IV)	Rs.4900-10680+grade pay of Rs.1650 with initial start of Rs.6950+ usual allowances as admissible under the Rules from time to time.

2/-

5	255880	Manpreet Singh	Shri Kawal Singh VPO Kotla Kalan, Tehsil and District Una,HP.174303	SC	-DO-	-- DO--
1	251816	Suresh Kumar	Shri Nanak Chand C/O Madhu Sudan Bist,VPO Dari,Tehsil Dharamshala District Kangra,HP.176057	ST	-DO-	-- DO--

Therefore,you are,hereby **offered an appointment for the post of Process Server(Class IV)on regular basis against vacant posts** in this Division in the Pay scales as mentioned above with immediate effect. **Your appointment is made subject to the following terms and conditions:-**

1. You shall produce an Oath of allegiance and declaration of movable/immovable property on joining the appointment.
2. You shall I have to produce Medical Fitness certificates issued by the Medical Officer, Chamba duly countersigned by the Chief Medical Officer, Chamba
3. You shall have to produce domicile certificate.
4. You shall have to produce attested copies of certificates showing your date of birth and educational qualifications and Caste Certificate etc.
5. You shall have to produce two character certificates, issued by the competent Authority.
6. You shall have to produce certificate to the effect that you have not entered into bigamy.
7. Your appointment will be liable to be terminated at any time without any notice, if your work and conduct is not found satisfactory.
8. You shall remain on Probation for a period of two years which may be reduced or extended by the Appointing Authority.
9. You are liable to be transferred any where within the Civil and Sessions Division of Chamba District.
10. Your appointment is also subject to verification of character and antecedents by the police.
11. No TA/DA will be admissible for joining the post.

Contd...2/-

